

Table of the House, and if so, when;

(c) when the Committee was constituted; and

(d) how many non-official witnesses were examined by the Committee?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Yes—on 15th November, 1951.

(b) The report is under print and will be placed on the Table of the House during its current session.

(c) The Committee was constituted on the 28th May, 1949.

(d) There was no personal examination as such. A questionnaire was sent out and over a thousand replies were received and examined.

**Shri N. S. Jain:** Was there any oral witness examined by the Committee?

**Shri T. T. Krishnamachari:** Presumably not.

**Shri N. S. Jain:** May I ask whether the Government propose to bring any legislation in line with the recommendations of the report?

**Shri T. T. Krishnamachari:** One of the recommendations of the Committee deals with a certain kind of legislative proposals and it is the intention of Government to amend the Cantonments Act before long.

**Seth Govind Das:** Is the amending Bill expected to come in this session or later on?

**Shri T. T. Krishnamachari:** Possibly not during this session. I am not able to give a definite answer.

#### DIRECTORATE OF LANDS AND CANTONMENT

180. **Shri N. S. Jain:** Will the Minister of Defence be pleased to state what amount is being spent annually for the maintenance of the Directorate of Lands and Cantonment, in all the three commands?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** About Rs. 9 lakhs per year.

**Shri N. S. Jain:** Are the Government sure that the hands of the Directorate of Lands and Cantonment are full with the business which they have to transact?

**Shri T. T. Krishnamachari:** I cannot catch the question, Sir?

**Mr. Speaker:** He wants to know whether the Government have made themselves sure that the Directorate has sufficient work on hand.

49 P.S. Deb.

**Shri T. T. Krishnamachari:** The answer is obvious. They have got work and if the work is not enough to keep them going, Government would think of liquidating the department.

**Shri N. S. Jain:** Is it the intention of Government to effect economy in this Department?

**Mr. Speaker:** The question hour is over.

#### Short Notice Question and Answer

##### EXPORT OF WHEAT TO PAKISTAN

**Shri Sinhasan Singh:** (a) Will the Minister of Food and Agriculture be pleased to state whether Government have decided to give wheat to Pakistan and if so, whether it would be Indian wheat or foreign imported one?

(b) Is India's wheat position such that it can export wheat to other countries?

(c) What amount of wheat is proposed to be sent to Pakistan and on what conditions?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) to (c). There is no question of India giving away wheat to Pakistan or exporting it to other countries. Pakistan is in urgent need of wheat and we offered to divert from the high seas to Karachi four cargoes of India bound wheat to help Pakistan tide over their immediate need. I may mention that we have paid the full market price in America for this wheat. The transaction is intended merely to make immediate supplies available to Pakistan, while we arrange replacement of the diverted quantities on a "no profit no loss" basis. Two of the ships covered by this offer have already arrived in Bombay since the negotiations started and therefore, it is now a question of diversion of only two cargoes. Since this diversion will result in improvement in Pakistan's wheat stocks, we expect that they will be able to make available to us some of their surplus rice.

**Shri Sinhasan Singh:** What is the condition about the giving of rice? Will it be given at the price at which we are giving wheat or a lower price?

**Shri Karmarkar:** It is on a no profit no loss basis.

**Dr. Ram Subhag Singh:** May I know the time when Pakistan approached the Government of India for diversion of this wheat?

**Shri Karmarkar:** Recently.